

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Dated: This the 17<sup>th</sup> day of DECEMBER 2007.

**Contempt Application No. 175 of 2004**

IN 229 14  
Original Application No. 266 of 2007, 1999

Hon'ble Mr. G. George Paracken, Member (J)

Hon'ble Mr. K.S. Menon, Member A

Akhilesh Narain Singh, S/o Shri S.P. Singh, R/o  
Vill Koirajpur Pargana Harhuan, Distt: Varanasi.

. . . . . Applicant

By Adv: Sri M.P. Sarraf

V E R S U S

Pradeep Dubey, at present posted as Executive  
Engineer in Central Ground Water Board, Division  
No. III S-18/38-5B, Patel Nagar, Varanasi.

. . . . . Respondent

By Adv: Sri S. Singh

O R D E R

By G. George Paracken, Member (J)

Sri R.C. Shukla brief holder of Sri S. Singh  
learned counsel for the respondents. None appears for  
the applicant even on revised call.

2. This Contempt Application has been filed for  
implementation of the order of this Tribunal dated  
19.11.2003. The respondents have submitted that the  
aforesaid order of this Tribunal has been taken before  
the Hon'ble High Court in Writ Petition No. 38808/04  
and vide order dated 22.03.2007 the Hon'ble High Court

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was pleased to stay the operation of the aforesaid order. In view of the above the Contempt Application is dismissed.

/pc/

*Emerson*

Member (A)

*hmmmm*

Member (J)